NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

20/3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 216/16	TP 17/17	Hearing	101		
				Vision Cinemas Ltd.	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Pracodo Barrero B. B.

Appening for.

precenter of

M. NO. 9742422828

Counsel for petitioner is absent. No representation. Petitioner is called, absent. Counsel for petitioner is directed to comply the objections raised by the Registry of the Hon'ble High court of Karnataka.

List it on 20.04.2017.

MEMBER (J)

MEMBER (A)